

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.375/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company	Ampi Finance Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRITHA BOSE, P.s 3 Petitioners P. Bose
23/11/2017.

TIAINLA O/o RD (Eastern Region)
By Director Ministry of Corporate Affairs, GOI 23/11/17

O R D E R

Ld. Pr. CS for the petitioner and Ms. Tainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Heard. Reserved for order.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)